NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 140/BB/17	-	To comply objection raised by Registry	Rule-6 of IB	Jayshri Jain Vs DTDC Express Ltd.

SL.	NAME (IN CAPITAL)	
NO.	& PHONE NUMBER	

REPRESENTATION TO WHOM

SIGNATURE

PSS for petitioner is present. He has filed a memo undertaking to file memo of appearance. He reported that he has already filed a memo along with annexures in the Registry.

Registry to verify and put up note.

List it on 19.12.2017.

MEMBER (T)

RI

MEMBER (J)